

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 06/131/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE COMPANY: M/s Shakti Bhog Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. N.P.S. Chawla, Advocate

Mr. Manish Raj, Company Prosecutor for ROC

ORDER

CA 241 of 2017 has been filed by the Petitioner. Notice of the same is accepted by Id. Prosecutor appearing for the ROC. A typographical error in order dated 15th September, 2017 has been brought to our notice. It is submitted that in the last line of Para 2, it has been mentioned "..... revising the financial statements for 2013-2014", instead of being ".....revising the financial statements for 2014-2015". The said correction is being made in Red.

Application stands disposed off. ROC has no objection for this.

→ Sd →

(S. K. Mohapatra)
Member (T)

→ Sd →

(Ina Malhotra)
Member (J)